

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1537/97

New Delhi this the 6th May 1998

Hon'ble Shri R.K. Ahooja, Member (A)

Shri Gainda Singh,  
Son of Shri Ganga Singh,  
R/O House No. D-155, Jagatpuri,  
Shahdara,  
New Delhi.

Petitioner

(By Advocate: None)

-Versus-

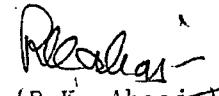
1. Union of India  
through the Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhawan,  
New Delhi.
2. The Director General,  
All India Radio,  
Akashwani Bhawan,  
Sansad Marg,  
New Delhi.
3. The Superintending Engineer,  
High Power Transmission,  
All India Radio,  
Aligarh, U.P.

Respondents

(By Advocate: None)

ORDER (Oral)

None present. None had also appeared for the parties even on the last two occasions. Hence, OA is dismissed for default and non prosecution.

  
(R.K. Ahooja)  
Member (A)

\*Mittal\*